

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 16742/2018
(Arising out of impugned final judgment and order dated 09-10-2017
in SA No. 520/2011 passed by the High Court of Judicature at
Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(With IA No. 177410/2018 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 29924/2018 (XI)

(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY
IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 333/2019 (XI)

(NMD)

(With IA No. 22678/2019 - EXEMPTION FROM FILING O.T. and IA No.
150211/2018 - EXEMPTION FROM FILING O.T. and IA No. 123823/2018 -
EXEMPTION FROM FILING O.T. and IA No. 22675/2019 - PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 150210/2018 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.
123822/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23371/2018 (XI)

SLP(C) No. 16744/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY
IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY
IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(With IA 131218/2019 - AMENDMENT IN CAUSE TITLE and IA 176307/2019
- APPLICATION FOR SUBSTITUTION and IA 176308/2019 - CONDONATION OF
DELAY IN FILING SUBSTITUTION APPLN. and IA 176309/2019 - SETTING
ASIDE AN ABATEMENT and IA 197563/2019 - CONDONATION OF DELAY IN
FILING)

SLP(C) No. 16746/2018 (XI)

SLP (C) No. 16742/2018 etc.

SLP(C) No. 16752/2018 (XI)
(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

SLP(C) No. 16748/2018 (XI)

SLP(C) No. 25245/2018 (XI)

Date : 10-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) **Mr. P. S. Patwalia, Sr. Adv.**
 Mr. S. R. Singh, Sr. Adv.
 Mr. V. K. Shukla, Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Vaidruti Mishra, Adv.
 Mr. Ajay Yadav, Adv.
 Mr. Kamendra Mishra, AOR

 Mr. Ajay Vikram Singh, AOR
 Ms. Priyanka Singh, Adv.
 Mr. Sharjeel Ahmad, Adv.
 Ms. Pranjali Goel, Adv.

For Respondent(s) **Mr. T. Mahipal, AOR**
 Mr. Mukul Kumar, AOR

 Mr. P. I. Jose, AOR
 Mr. Jenis Francis, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters after three weeks.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR